

List of Stakeholder in the matter of J. V. Strips Ltd (in Liquidation)
In accordance with Regulation 31 of IBBI (Liquidation Process) Regulation, 2016

S. No.	Name of Claimant	Amount of Claim submitted	Amount of claim admitted	Date of receipt of claim	Date of Admission of Claim	Secured/unsecured	Proof Admitted	Proof Rejected	Type of Creditor	Priority under Section 53
1	Punjab National Bank	1,30,92,53,071	1,30,92,53,071	02-06-2022	22-06-2022	Secured	1. Copies of Statement of accounts 2. Common loan agreement for various credit facilities dated 28.12.2018 3. Common deed of hypothecation dated 28.12.2018 4. Declaration and undertaking in the matter of mortgage by deposit of title deeds dated 28.12.2018 5. Declaration and undertaking in the matter of mortgage by deposit of title deeds 6. Board Resolution of M/s RS Ingot & Billet Private Limited dt. 17.12.2018	None	Financial	53(1)(b)(ii)
2	Central Bank of India	29,46,17,673	29,46,17,673	03-06-2022	22-06-2022	Secured	1. Common loan agreement to various credit facilities 28.12.2018 2. Common deed of hypothecation dt 28.12.2018 3. Letter of CDR Cell	None	Financial	53(1)(b)(ii)
		1,60,38,70,744	1,60,38,70,744							